## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTICE

No.HCM - III/04/2015/ 72

Dated, Shillong the \_\_\_ January, 2017

It is notified to all concerned that the Single Bench of Court No.1 shall not sit today i.e. 31<sup>st</sup> January, 2017. It is further notified that cases listed in Court No.1 shall be taken up in Court No.2 after completion of the work of Division Bench.

By order

REGISTRAR GENERAL

MEMO No.HCM – III/04/2015/ 72 Copy for information to: - Dated, Shillong the 3/51 January, 2017.

- 1. The Joint Registrar -cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- The Joint Registrar –cum- OSD in Hon'ble the Chief Justice's Secretariat, High Court of Meghalaya, Shillong.
- 3. The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 4. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
- 5. The P.S to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.
- 6. The P.A to Registrar General, High Court of Meghalaya, Shillong.
- 7. The Advocate General, High Court of Meghalaya, Shillong.
- 8. The Registrar (Administration), High Court of Meghalaya, Shillong.
- 9. The Deputy Registrar (Administration/Infrastructure & Accounts), High Court of Meghalaya, Shillong.
- 10. The Chief Librarian, High Court of Meghalaya, Shillong.
- 11. The Assistant Registrar (Recruitment/Accounts/Record), High Court of Meghalaya, Shillong.
- 12. The Superintendent (Judl.), High Court of Meghalaya, Shillong.
- 13. The Central Government Counsel, High Court of Meghalaya, Shillong.
- 14. Mr. Sr. Advocate, High Court of Meghalaya, Shillong.
- 15. President / Secretary, High Court Bar Association, Shillong.
- 16. President / Secretary, Shillong Bar Association, Shillong.
- 17. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 18. The Court Masters, High Court of Meghalaya, Shillong.
- 19. Notice Board.
- 20. Office File.

REGISTRAR GENERAL